

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

C.P./100/621/2018
O.A./100/172/2018
M.A./100/4525/2018

New Delhi, this the 30th day of November, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Shri Arun Kumar
Aged about 67 years
S/o Shri H.L. Srivastava
R/o Flat No.705, Tower O,
Logix Blossom Country
Sector-137, Noida

...Petitioner

(Through Shri Anmol Pandita, Advocate)

Versus

1. G. Satheesh Reddy
Chairman DRDO and Secy. DODR&D
531 B, DRDO Bhawan, Rajaji Marg,
New Delhi-110011
2. Sh. Gopal Bhushan
Director of Personnel,
217, DRDO Bhawan, Rajaji Marg,
New Delhi-110011

... Respondents

(Through Ms. Anupama Bansal, Advocate)

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman

This contempt case is filed alleging that the respondents did not implement the directions issued by the Tribunal in O.A. 172/2018.

2. Today, it is reported by the learned counsel for the parties that the directions have since been complied with. Therefore, the C.P. is closed. M.A. shall also stand disposed of.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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